

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-84/2003/5576/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 28<sup>th</sup> June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/24/1619 dtd. 26.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.07.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 06.07.2024 till the morning of 09.07.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-84/2003/5577/A, dated** , 28-06-24

Copy to:

✓1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*